

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3307
TO BE ANSWERED ON 29/03/2023

**ENABLING PROVISION FOR PAYMENT OF ADDITIONAL WAGES IN
NREGASoft FOR ODISHA**

3307 DR. AMAR PATNAIK:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Ministry is considering Odisha Government's proposal vide this Department Letter No 25777 dated: 28.12.2022 to enable the provision in NREGASoft for payment in 20 migration-prone blocks in view of the revision of minimum wage rate of unskilled workers in the State of Odisha namely Bargarh, Bolangir, Kalahandi and Nuapada;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (c) A proposal from State Government of Odisha has been received regarding enabling provision in NREGASoft for providing of additional 200 days of employment over and above 100 days of employment guaranteed under Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) and additional wage of Rs. 111 per person per day over and above notified wage rate of Rs. 222 per person per day for unskilled workers under Mahatma Gandhi NREGA in the current financial year 2022-23 w.e.f 01.10.2022 in 20 migration prone blocks of 4 districts of Odisha. The additional cost shall be borne by the State Government of Odisha.

The proposal of State Government of Odisha is accepted and necessary provisions have been enabled in the NREGASoft.
